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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/489/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : JANAKI PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	AMI V. KATARIA	COUNSEL FOR PETITIONER	
2.	K. Sathish	Counsel for Respondent	

ORDER

Counsel for petitioner present. As seen from the order dated 21.06.2017 of this Bench, there has been proposal for settlement of the outstanding debt as recorded therein. Counsel for petitioner submitted that the outlines of settlement have been provided to the Respondent on 30.06.2017 to which the Corporate Debtor has not given any response. However, the counsel appearing for the Respondent prayed for time to file a memo giving schedule for payment of the corporate debt. At request, time is enlarged.

Put up on 14.07.2017 at 10.30 A.M.



(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))